

CA 967/08

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19/05/2010

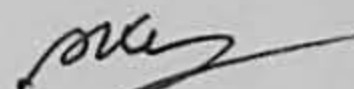
Hon'ble Mr. D. C. Lakha, A.M.

None present for the applicant even on revised call. It seems that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution. Sri V. S. Mishra is present for the respondents.



SD/AM

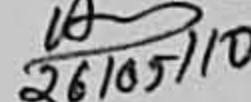
CERTIFIED TRUE COPY
Dated 26.5.10



अनुभाग अधिकारी
Section Officer

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ
इलाहाबाद

Central Administrative Tribunal
Allahabad Bench Allahabad


26/05/10

